

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Insolvency) No. 883 of 2019

IN THE MATTER OF:

SBF Pharma

...Appellant

Versus

Gujarat Liqui Pharmacaps Pvt. Ltd.

...Respondent

Present:

For Appellant : Mr. M.S. Vishnu Sankar, Advocate

O R D E R

17.09.2019 Learned counsel for the Appellant is allowed a further weeks' time to file additional affidavit as per directions given in terms of the earlier order dated 2nd September, 2019, failing which the appeal may be disposed of on merit.

Post the case 'for orders' on **25th September, 2019**.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice A.I.S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

/ns/sk